

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Only C.A. Nos. 7837-7852/2021 is to be listed.

WITH

C.A. No. 7837-7852/2021 (III-A)

IA No. 110507/2023 - INTERVENTION/IMPLEADMENT
IA No. 58995/2024 - INTERVENTION/IMPLEADMENT
IA No. 58977/2024 - INTERVENTION/IMPLEADMENT
IA No. 58967/2024 - INTERVENTION/IMPLEADMENT
IA No. 112788/2023 - INTERVENTION/IMPLEADMENT
IA No. 112785/2023 - INTERVENTION/IMPLEADMENT
IA No. 112782/2023 - INTERVENTION/IMPLEADMENT
IA No. 286008/2024 - INTERVENTION/IMPLEADMENT
IA No. 112780/2023 - INTERVENTION/IMPLEADMENT
IA No. 59485/2024 - INTERVENTION/IMPLEADMENT
IA No. 112774/2023 - INTERVENTION/IMPLEADMENT
IA No. 59321/2024 - INTERVENTION/IMPLEADMENT

Date : 14-07-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBER]

For Appellant(s) : Ms. Preeti Singh, AOR
Mr. Sunklan Porwal, Adv.
Mr. Shiv Kumar Choudhary, Adv.
Mr. Veerendra Kumar, Adv.
Ms. Sakshi Trivedi, Adv.

Mr. Raj Kishor Choudhary, AOR
Mr. Shakeel Ahmed, Adv.
Ms. Pratibha Singh, Adv.
Ms. Shalini Tripathi, Adv.
Mr. Sarfaraz Ahmed Siddiqui, Adv.
Mr. Anupam Bhati, Adv.
Mr. Nakul Chaudhary, Adv.
Mr. Mohd. Tauheed, Adv.

For Respondent(s) : Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.

Ms. Aditi Mishra, Adv.
Mr. Vinod Kumar, Adv.
Mr. Kamendra Mishra, AOR

Ms. Sakshi Kakkar, AOR

Mr. Praveen Kumar Singh, Adv.
Mr. Gunnam Venkateswara Rao, AOR
Mr. Sanal Nambiar, Adv.
Ms. Chetna Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant prays for and is granted leave to withdraw the applications for substitution i.e. I.A. No. 110508/2023, I.A. No. 112775/2023 and I.A. No. 112789/2023, solely at the risk and responsibility of the appellant.

(GINNY MEHTA)
SENIOR PERSONAL ASSISTANT

(AMITA PANDEY)
BRANCH OFFICER (NSH)